

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/458/2019

PETITION NUMBER : CP/193/IB/2017

NAME OF THE APPLICANT : Sundaresan Nagarajan, RP
P Dot G Construction Pvt Ltd

NAME OF THE RESPONDENT : V. Lingaraja

UNDER SECTION : 66 & 45 of IBC

ORDER

Due to internet connectivity issue, the matter stands adjourned to **23.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS